NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP259/ 16	TP 109/17	Hearing	433(e)	Patil Electric Works PVT.Ltd. s Kirloskar Electric Co.Ltd.

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

B.S.VENKAMANARAYANA ADV. JOR RESP.
9448250300

Counsel for petitioner is present. Counsel for respondents is also present. He requested time to file objections. Petitioner counsel is directed to comply the relevant provisions of I&B Code which are applicable to the facts of this case.

List it on 17.07.2017.

MEMBER (J)

MEMBER (T)